

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.1 of 2012

Dated: 23rd February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. M.B. Lal, Technical Member (P&NG)**

Indian Oil Corporation Ltd. Appellant (s)

Versus

**Gujarat State Petroleum Corporation ... Respondent (s)
& Anr.**

Counsel for the Appellant (s): Mr. Abhinav Vashisth, Sr. Adv.
Ms. Prachi V. Sharma for IOCL & BPCL

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.for R-1
Mr. Piyush Joshi for R-1
Ms. Nimisha Dutta for R-1
Ms. Sumiti Yadava for R-1
Ms. Aspi Kapadia for R-1
Mr. Rakesh Dewan for R-2
Mr. Inderbeer Singh Alag for R-2
Ms. Sampada Narang
Mr. Ankit Jain for GAIL
Mr. Rishabh Bhutani

Appeal No. 2 of 2012

**Bharat Petroleum Corporation Ltd. Appellant (s)
& Anr.**

Versus

**Gujarat State Petroleum Corporation ... Respondent (s)
& Ors.**

Counsel for the Appellant (s): Mr. Abhinav Vashisth, Sr. Adv.
Ms. Prachi V. Sharma for IOCL & BPCL

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.for R-1
Mr. Piyush Joshi for R-1
Ms. Nimisha Dutta for R-1
Ms. Sumiti Yadava for R-1
Ms. Aspi Kapadia for R-1
Mr. Rakesh Dewan for R-2
Mr. Inderbeer Singh Alag for R-2
Ms. Sampada Narang
Mr. Ankit Jain for GAIL
Mr. Rishabh Bhutani

Appeal No. 5 of 2012

Gail India Limited

.... Appellant (s)

Versus

**Gujarat State Petroleum Corporation
& Ors.**

... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Ankit Jain for GAIL

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.for R-1
Mr. Piyush Joshi for R-1
Ms. Nimisha Dutta for R-1
Ms. Sumiti Yadava for R-1
Ms. Aspi Kapadia for R-1
Mr. Rakesh Dewan for R-2
Mr. Inderbeer Singh Alag for R-2
Ms. Sampada Narang
Mr. Rishabh Bhutani
Mr. Abhinav Vashisth, Sr. Adv.
Ms. Prachi V. Sharma for IOCL & BPCL

Appeal No. 7 of 2012

**Gujarat State Petroleum Corporation
Ltd.**

.... Appellant (s)

Versus

Gail India Limited & Ors.

... Respondent (s)

Counsel for the Appellant (s):

Mr. Abhinav Vashisth, Sr. Adv.
Ms. Prachi V. Sharma for IOCL & BPCL

Counsel for the Respondent(s):

Mr. C.S. Vaidyanathan, Sr. Adv. for R-1
Mr. Piyush Joshi for R-1
Ms. Nimisha Dutta for R-1
Ms. Sumiti Yadava for R-1
Ms. Aspi Kapadia for R-1
Mr. Rakesh Dewan for R-2
Mr. Inderbeer Singh Alag for R-2
Ms. Sampada Narang
Mr. M.G. Ramachandran
Mr. Ankit Jain for GAIL
Mr. Rishabh Bhutani

ORDER

The learned Counsel for the parties submit that for implementation of interim order passed by this Hon'ble Tribunal, a meeting has been convened by PLL at the PLL office at 11.30 a.m tomorrow. The results of the meeting will be reported before this Hon'ble Tribunal tomorrow at 4.00 p.m.

Post the matter for further hearing on **24.02.2012 at 4.00**

p.m.

**(M.B. Lal)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pr